

rately shown in the budget and care should be taken to see that they are utilised only for suburban traffic.

In the suburban railways many accidents take place in which hundreds of people die. The former railway Minister had started an automatic warning system to check accidents. It must be effectively employed to avoid accidents in suburban railways. As soon as it is feared that a train might collide with another, the alarm bell rings in the train itself. If the driver is alert, he can stop the train. If he fails to do it, the breaks automatically operate and the train stops. This system can be effectively employed in case of suburban trains where the frequency of traffic of trains is more. It is very essential this this system should be immediately and effectively adopted by suburban railways in Bombay.

The problems of railways in general are different from those of suburban railways. The railway officials who have a special knowledge of the problems of the suburban railways should be assigned to the suburban services. We have experienced General Managers who join service in Bombay and retire immediately thereafter. Their experience cannot be used later on. Therefore, I would suggest that the services of experts and retired experienced officials should be made available again and their experience should be utilised to improve the conditions of the suburban trains. I would also like to suggest that several committees like Railway Users' Committee should include some Members of Parliament in the suburban area.

There are about six or seven members of Parliament who are concerned about the problems of Bombay suburban railways. We have to bring to the notice of the House those problems. Even for simple tasks like changing the timings of trains etc. we have to raise the matter in this House. We do not wish to take valuable time of the House.

15.46 hrs.

[MR. SPEAKER in the Chair].

ANNOUNCEMENT RE: DISCUSSION
ON INCIDENT AT BAGHPAT

श्री मनोराम बागड़ी (हिसार) :

अध्यक्ष महोदय, क्या निर्णय किया ?

(Interruptions)

MR. SPEAKER: On Friday at 6 O' Clock we are discussing this matter.

PROF. MADHU DANDAVATE (Rajapur): Sir all of us have agreed that instead of taking Calling Attention Notice, we will have it at 6 P. M. Since Friday is a Private Members, day, instead of 6 O'clock if you have it a little earlier

MR. SPEAKER: We have already decided that we would take it up at 6 P.M. So, after 6 P.M. on Friday we are going to discuss this.

SHRI G. M. BANATWALLA (Ponani): Sir, there is a resolution of the House. Under rule 193, no motion will be taken till the Finance Bill is passed. This is the recommendation of the Business Advisory Committee and it was passed by this House. Unless and until you bring in a proper motion here, the announcement cannot solve this problem.

MR. SPEAKER: We will do it. Every rule will be adhered to. That is my only concern.

SHRI NIREN GHOSH (Dum Dum): The rules have become the dominant God of this House. You should become the dominant God of this House and not the rules.

MR. SPEAKER: Even God is controversial.